

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00940/2017

Jabalpur, this Wednesday, the 29th day of January, 2020

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Narendra Mohan Sharma, Son of Mahesh Chandra Sharma,
Aged about 40 years, DCA(MTS), Resident of B.W.W.F.
Central Hospital, Baghraj Ward,
Tili Road, Sagar (MP), Pincode 470001 **-Applicant**
(By Advocate –**Shri J.B.Singh**)

V e r s u s

1. Union of India, through Secretary, Ministry of Labour and Employment, Government of India, New Delhi, Pin Code 110001
2. The Welfare and Cess Commissioner, Labour welfare Organization, 797, Shanti Kunj, South Civil Lines, Jabalpur (MP), Pin code 482001
3. The Deputy Labour Welfare and Cess Commissioner, 797, Shanti Kunj, South Civil Lines, Jabalpur (MP) Pin code 482001
4. Prem Singh Rawat, LDC posted in the office of Welfare Commissioner, Civil Lines, Jabalpur (M.P.) 482001
5. Sanjay Singh Rawat, LDC posted in the office of Welfare Commissioner Civil Lines, Jabalpur M.P. 482001 - **Respondents**
(By Advocate –**Shri S.P.Singh** for respondents Nos. 1 to 3 & **Shri Harish Singh** proxy counsel for **Shri K.C.Ghidiyal** for respondents Nos. 4 & 5)

ORDER (ORAL)

Learned counsel for the applicant seeks permission to withdraw this Original Application with liberty to file afresh on the same cause of action and the said permission is granted.

2. Learned counsel for the respondents has no objection to it.

3. In view of it, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

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